

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 1439

Dated: 02/02/2018

In pursuance of the recommendations of Hon'ble Committee for the High Court Staff, as approved by Hon'ble the Chief Justice, Sh. Mohsin Aziz Translator working in the High Court on contractual basis, is hereby appointed as Translator in the grade of PB2 Rs.9300-34800+ Grade Pay of Rs.4280 on regular basis against one of the seven posts of Translators created vide Government Order No.4138-LD(A) of 2012 dated 27.12.2012, with effect from the date of this order.

By order.


(Sanjay Dhar)
Registrar General

No: 56540-50/NR

Dated: 02/02/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
- ✓ 5. CPC e-Courts with the request to upload the order on the website.
6. Chief Accounts Officer, High Court of J&K, Jammu.
7. Accounts Officer, High Court Wing, Jammu
.....for information and necessary action.
8. Shri Mohsin Aziz, Translator, High Court Wing, Jammu
.....for information and compliance.


Registrar General